

PROF. MADHU DANDAVATE : I introduce the Bill.

INDIAN PENAL CODE (AMENDMENT)
BILL*

*(Substitution of New Section for
Section 306)*

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Indian Penal Code."

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

15.07 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 30)

SHRI THAMPAN THOMAS (Mavelikara) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI THAMPAN THOMAS : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Tenth Schedule)

SHRI SHANTARAM NAIK (Panaji) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SHANTARAM NAIK : I introduce the Bill.

15.09 hrs.

PROHIBITION OF SATI BILL

SHRIMATI BASAVARAJESWARI (Bellary) : I beg to move for leave to introduce a Bill to prohibit the practice of sati.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to prohibit the practice of sati."

The motion was adopted.

SHRIMATI BASAVARAJESWARI : I introduce the Bill.

15.10 hrs.

CONSTITUTION (AMENDMENT)
BILL

(Amendment of Article 244 etc.)—Contd.

[English]

MR. DEPUTY-SPEAKER : The House shall now take up further consideration of the following motion moved by SHRI Piyus